

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDERS OF THE TRIBUNAL

22/05/2014

O.A. No. 302/2012 with M.A. No. 259/2012

Mr. C.B. Sharma counsel for the applicant.
Mr. Mukesh Agarwal counsel for the respondents.

Learned counsel for the applicant submits that he wishes to withdraw the present O.A., in view of the subsequent development. However, he seeks liberty to file fresh O.A.

Accordingly, O.A. is dismissed as withdrawn with liberty to the applicant to file fresh O.A. If, he so advised.

Accordingly, interim order dated 10/05/2012, stand vacated.

—
(M. Nagarajan)
Member (J)

Anil Kumar
(Anil Kumar)
Member (A)

Vv